

Shri Yashpal Singh;
 Shri S. C. Samanta;
 Shri A. K. Kishu;
 Shri S. N. Maiti;
 Shri Tridib Kumar Chandhuri;
 Shri Shashi Ranjan;
 Shri Sidheshwar Prasad;
 Shri Ram Kishan Gupta;
 Shri Gradhakar Supkar;
 Shri Sheopujan Shastri;
 Shri Madhu Limaye;

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 290 on 6th April, 1967 and state:

(a) whether an All-India Irrigation Commission has since been constituted;

(b) if so, the personnel of the Commission; and

(c) the terms of reference of the proposal Commission?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Not yet, Sir.

(b) and (c). Do not arise.

Contraband Gold

283. Shri Manibhai J. Patel: Will the Minister of Finance be pleased to state:

(a) the quantum of contraband gold seized since January, 1967 with approximate value thereof;

(b) the places where this gold was seized; and

(c) the number of persons apprehended with their nationality?

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): (a) to (c). The information in this regard is being collected and will be laid on the Table of the Sabha.

Sixth Power Unit in Durgapur

284. Dr. Ramesh Sen: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the attention of Government has been drawn to a report

in the Calcutta Statesman of the 13th April, 1967 to the effect that the West Bengal Minister for Industry and Commerce has been informed that the foreign exchange component provided by U.S. aid for setting up 150 MW Sixth Power Unit in Durgapur will not be available; and

(b) if so, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The newspaper report referred to has been seen, but it mentions of foreign exchange for the Sixth Unit of 150 MW of Durgapur Projects Ltd. as having not yet been made available. The agreement with US AID for financing the foreign exchange cost of the Sixth Generating Unit of Durgapur Projects Ltd. was signed on the 1st June, 1966. The Loan Agreement, however, requires the Borrower to fulfil certain conditions before actual financing under the Loan can commence. Regarding fulfilment of the conditions precedent, the matter is receiving attention.

(b) Does not, therefore, arise.

Off-Shore Oil Exploration in Cambay

285. Dr. Ramesh Sen:

Shri Dhireswar Kalita;
 Shri Manibhai J. Patel;
 Shri Yarendra Kumar Shah;
 Shri D. C. Sharma;

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the negotiations with the American Oil Companies for collaboration in Off-shore Oil exploration in Cambay have been completed; and

(b) if so, the results thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and Planning and Social Welfare (Shri Raghunath Ramiah): (a) No.

(b) Does not arise.